Ration food articles for Bihar

2830. SHRI BAHADUR SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Union Government allots to Bihar commodities sold through fair price shops;
- (b) if so the quota of different commodities allotted during 1984 and 1985;
- (c) whether Bihar State Government has been lifting only 50 per cent of the quota allotted by Union Government; and
 - (d) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K PANJA): (a) Yee, Sir.

- (b) A Statement showing details of allotment and offtake of wheat, rice, edible oils and kerosense in respect of Bihar during the year 1984 and 1985 is given below.
- (c) and (d) The State Government of Bihar has reported that good harvest of wheat and rice in the State as well as import of these commodities by traders from the neighbouring States has affected the offtake of these commodities under the Public Distribution System.

Statement

Allotment of Essential Commodities under Public Distribution System made to Bihar Government during 1984 and 1985.

(Figures in '000 tonnes)

S. No.	Commodity	Alllotment		Offtake	
		1984	1985	1984	1985
1.	Wheat	864 0	864.0	270,0	235.3
2.	Rice	222.0	237.0	83.7	27.7
3.	Levy Sugar	384.04	404.24	354.01	379.30
4.	Edible Oil	19.1	11.7	6.7	5.0
5.	Kerosene Oil	298.2	320.7	296,3	325,0

[Translation]

Rice spoiled in FCI, Dibrugarh

2831. SHRI BALWANT SINGH RAMOOWALIA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a large quantity of rice has been spoiled at Food Corporation India's godowns at Dibrugarh

and is not suitable for human consumption;

- (b) if so, the facts in this regard; and
- (c) the action taken against the persons found responsible for the lapse?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE